## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.370/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M.

Name of the Company		Binay Kumar-Vs-Kumar Auto infra (P) Ltd & Ors.		
Under Section		241/242		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. 2. 3-	SWARNA	BANBRI, SRAD CHOUBBY, ADV THA SHARMA,	Petonaus	6 Jahrens

## ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondents' side.

List on 04/01/2018.

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)